

## STATEMENT

State-wise Estimates of Area Under Tobacco during  
1993-94, 1994-95 and 1995-96

(‘000 hectares)

State	1993-94	1994-95	1995-96 (P)
1. Andhra Pradesh	149.1	130.5	134.3
2. Assam	1.8	1.7	1.6
3. Bihar	13.9	14.9	17.1
4. Gujarat	96.7	113.4	121.8
5. Himachal Pradesh	0.1	0.1	0.1
6. Jammu & Kashmir	0.2	0.0	0.0
7. Karnataka	61.2	59.4	58.3
8. Kerala	0.1	0.2	0.2
9. Madhya Pradesh	0.7	0.6	0.6
10. Maharashtra	9.5	9.8	9.4
11. Meghalaya	0.8	0.8	0.8
12. Mizoram	1.0	1.0	1.5
13. Orissa	10.0	10.3	9.2
14. Rajasthan	1.4	1.7	1.3
15. Tamil Nadu	9.2	7.2	6.2
16. Tripura	0.5	0.5	0.4
17. Uttar Pradesh	16.6	16.7	18.5
18. West Bengal	12.0	12.6	12.6
All India	384.8	381.4	392.9

(P) - Provisional

#### Deployment of Traffic Police on VIP Security Duty

3552. SHRI MANGAL RAM PREMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Traffic Police Kept on Toes For VIP duty", appearing in the *Times of India*, Dated December 1, 1996;

(b) if so, the fact thereof and the reaction of the Government thereto;

(c) whether the Government propose to utilise the services of CRPF or some other force for the VIP duty and to let the Delhi Traffic Police perform its duties;

(d) if not, the manner in which the Government propose to ensure the free and accident free flow of traffic in Delhi;

(e) whether there is tremendous rush on the traffic islands in New Delhi area; and

(f) if so, whether the Government propose to ensure free and smooth flow of traffic around them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Yes, Sir. The Delhi Police had to make a heavy deployment of traffic staff on 30th November, 1996 in connection with movement of VIPs including the Chinese President.

(c) and (d). No, Sir. The member of the Para Military Forces are not trained to manage traffic. The Government have in order to strengthen the traffic unit of the Delhi Police recently sanctioned 1102 additional posts. The recruitment process in this regard has been completed and the recruits are at present on training.

(e) and (f). Yes, Sir. There is a well formulated action plan for traffic management and regulation in operation for free and smooth flow of traffic around the traffic islands.

#### Coaching to SCs/STs in Andhra Pradesh

3553. SHRI R. SAMBASIVA RAO : Will the Minister of WELFARE be pleased to state :

(a) whether the Government of Andhra Pradesh have sent any proposal to establish new free coaching tutorial classes for the Scheduled Caste and Scheduled Tribe students preparing for the Indian Civil Service examination;

(b) if so, the details thereof;

(c) if so, the action taken in this regard;

(d) if not, the reasons therefor; and

(e) the details of the places where free coaching classes for the Scheduled Caste/Scheduled Tribe students are being conducted for different All India Level competitive examinations with the help of the Central Government?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d). Yes, Sir. The State Govt. has sent a proposal for 16 new Pre-Examination Training Centres (PETCs) and 16 Career Guidance Centres at an estimated cost of Rs.130 lakhs. No details regarding type of course, number of students to be coached have been provided for taking further action. However, the Ministry is already releasing Central Assistance to State-run PETC in the State besides providing 100% assistance to Nagarjuna University in the State for the same purpose.

(e) Details of coaching centres funded by the Ministry of Welfare are given in the Annexure.

#### Coaching to SCs/STs in Andhra Pradesh

S.No.	Place Name of the P.E.T.C.
1	2
1.	Andhra Pradesh Study Circle, Hyderabad.
2.	P.E.T.C. for SCs/STs, Tribal Cultural Research & Training Institute, Hyderabad.

1	2
3.	Shri Krishna Deveraya institute of Academic Development, Anantpur
4.	Assam Administrative Staff College, Guwahati.
5.	P.E.T.C., Patna.
6.	P.E.T.C., Darbhanga.
7.	P.E.T.C., Ahmedabad.
8.	P.E.T.C., Surat
9.	P.E.T.C., Baroda.
10.	P.E.T.C., Gandhinagar.
11.	P.E.T.C., Rajkot.
12.	P.E.T.C., Indiranagar, Bangalore.
13.	P.E.T.C., SR Nagar, Bangalore.
14.	P.E.T.C., Trivendrum.
15.	P.E.T.C., Poona.
16.	P.E.T.C., Imphal.
17.	All India P.E.T.C., Shillong.
18.	Tribal & Harijan Research Training Institute, BBSR, Orissa.
19.	Through Director of employment in Universities, Orissa.
20.	Dr. Bhimrao Ambadkar I.A.S. Institute, Jaipur.
21.	P.E.T.C., Madras.
22.	P.E.T.C., Madurai.
23.	P.E.T.C., Agratala.
24.	P.E.T.C., Mohali.
25.	Institute of Modern Management, Lowdon Street, Calcutta.
26.	Rau's I.A.S. Study Circle, 10/44, Hailey Road, Delhi.
27.	Motilal Nehru Engg. College, Allahabad.
28.	Allahabad University, Allahabad.
29.	Lucknow Univerity, Lucknow.
30.	Devi Ahilaya College, Indore.
31.	Marathwada University.
32.	Nagpur University, Nagpur.
33.	Punjab University, Patiala.
34.	Guru Nanak Dev University, Amritsar.
35.	Karnataka University.
36.	Arunachal University.
37.	Nagarjuna University.

#### Supply of Wheat to Closed Flour Mills

3554. SHRI A. SAMPATH : Will the Minister of FOOD be pleased to state :

(a) whether it has come to the notice of the

Government that during 1995-96 and 1996-97 so far large quantities of FCI wheat were given to private Roller Flour Mills which stopped functioning long before;

(b) if so, the details thereof;

(c) whether the Government have investigated the matter;

(d) if so, the outcome and the action taken by the Government thereon; and

(e) if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (e). FCI sell wheat under open Market sale scheme (Domestic) to all including Roller Flour Mills, Atta Chakkis, traders, Cooperative Societies, etc. The procedure for open sale of wheat was reviewed and guidelines issued in 26.8.1996, which inter-alia include selection of purchasers by a Regional Three Member Committee.

A complaint has been received by Food Corporation of India that 200 MTs of wheat was issued to M/s. Khemka Roller Flour Mills in Calicut which remained closed since 1992. The matter is under investigation.

#### Smuggling of timber of Indo-Myanmar Border

3555. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether smuggling of timber along the Indo-Myanmar border still prospers despite the vigil on the Border by the security forces viz. the Assam Rifles and BSF; and

(b) if so, the steps taken by the Government to prevent such smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Certain incidents of smuggling of timber along the Indo-Myanmar border have been reported. The Assam Rifles and the Border Security Force maintain surveillance on the Indo-Myanmar border under the operational control of Army. The following steps have been taken to check smuggling along the Indo-Myanmar border.

(i) The vigilance has been stepped up by increasing the nakas and patrolling; and

(ii) Binoculars, goggles, twin telescopes, night vision binoculars and hand held searchlights have been provided for enhanced vigilance on the border.